

31.8.2012

O.A. No.. 34/11

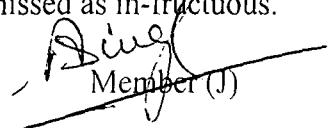
Hon'ble Sri Justice Alok Kumar Singh, Member (J)

Sri G. Rabbani for applicant

Sri R. Mishra for respondents

Learned counsel for applicant informs that unfortunately applicant has expired. Therefore, this O.A. has become in-fructuous.

In view of the above, this O.A. is dismissed as in-fructuous.


Alok Kumar Singh
Member (J)

HLS/-

~~OR~~
Copied & sealed
Dated 31-8-12
Rkd
03-9-2012